

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:172
ANSWERED ON:05.12.2013
FLYING TRAINING SCHOOL
Hussain Shri Syed Shahnawaz

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Central Vigilance Commission is conducting any investigation on alleged irregularities, violation of norms and the causing loss amounting to Rs. 190 crores to the exchequer by some schools imparting flying training throughout the country;
- (b) if so, the details thereof ;
- (c) whether the Central Vigilance Commission has written to the Ministry of Civil Aviation to get the matter investigated and submit its report ;and
- (d) if so, the details thereof and the follow up action taken by the Government thereon?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (d): Based on the investigation report submitted by the Chief Vigilance Officer, Directorate General of Civil Aviation regarding alleged irregularities in various flying schools, the CVC directed this Ministry to fix responsibility of officials of DGCA and Airports Authority of India in the matter. The observations of the CVC in the matter were examined, it was decided to initiate disciplinary proceedings against the three officials alleged to have been involved. This Ministry had also sought permission from the CVC for further investigations in the matter. A committee comprising four members has been constituted to investigate the matter. The investigation is yet to be completed.